

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.05.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:25 AM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|---|
| 1 | Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023 | Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH | Mr. Rahul Balaji | Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2 |
| 2 | Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023 | Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. | Mr. Rahul Balaji | Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2 |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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